



R.O.C.No.30/2015-Con.B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges and promotee District Judges -
Transfer and postings – Informing of – Reg.

I

The District Judges mentioned in Column (1) below, are ordered to be transferred and posted to the posts mentioned against their names in Column (2) below:

S.No	Name and Designation (1) <i>Thiru/Tmt./Selvi</i>	Ordered to be transferred and posted as (2)
1	G.SARAVANAN, IX Additional Judge (CBI cases), Chennai	Chairman, Sales Tax Appellate Tribunal, Chennai, in the existing vacancy
2	R.SAKTHIVEL, I Additional District Judge, Coimbatore	Adminstrator General and Official Trustee of Tamilnadu, Chennai, in the existing vacancy
3	M.SURESH VISWANATH, Additional District Judge, Krishnagiri	Additional District Judge Karaikal, in the existing vacancy
4	K.RAJASEKAR, Additional District Judge & Presiding Officer, Special Court under EC Act, Salem	Presiding Officer, Industrial Tribunal, Chennai, in the existing vacancy
5	R-GANESAN-II. District & Sessions Judge-II, Kancheepuram	Presiding Officer, Principal Labour Court, Vellore, vice Ms.R.N.MANJULA, to be transferred and posted as Presiding Officer, Additional Labour Court, Vellore

S.No	Name and Designation (1) <i>Thiru/Tmt./Selvi</i>	Ordered to be transferred and posted as (2)
6	T.PONPRAKASH, Principal District Judge, Ramanathapuram	Judge, Family Court, Dindigul, vice Mr.M.SAISARAVANAN, transferred
7	G.CHANDRASEKARAN, District Judge, Nagercoil	Presiding Officer, Principal Labour Court, Chennai, vice Mr.S.BASKARAN, transferred
8	N.SIVAKUMAR, Additional District Judge, Dindigul	Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry, in the existing vacancy
9	MEENA SATHEESH Sessions Judge, Magalir Neethimandram, Chennai	Judge, Family Court, Tiruvallur, in the existing vacancy
10	A.KAYALVIZHI, III Additional Judge, City Civil Court, Chennai	Principal Judge, Family Court, Chennai, vice Mr.A.KANTHAKUMAR, transferred
11	A.D .MARIA CLETE, I Additional District Judge, Vellore	I Additional Principal Judge, Family Court, Chennai, vice Ms.V.CHARUHASINI, transferred
12	A.MUTHUSARATHA, Sessions Judge, Magalir Neethimandram, Nagercoil	Presiding Officer, Labour Court, Tiruchirappalli, vice Mr.A.M.BASHEER AHAMED, transferred
13	S.GOMATHIJEYAM, III Additional Principal Judge, Family Court, Chennai	Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai, in the existing vacancy
14	N.DHARMAN, III Additional District Judge, Tirupathur	Presiding Officer, III Additional Labour Court, Chennai, in the existing vacancy

S.No	Name and Designation (1) <i>Thiru/Tmt./Selvi</i>	Ordered to be transferred and posted as (2)
15	V.THILAHAM, II Additional District Judge, Tiruppur	Judge, Family Court, Tiruchirappalli, in the existing vacancy
16	G.SENDIL KUMAR, II Additional District Judge (CBI cases), Coimbatore	Member Secretary, Union Territory of Puducherry Legal Service Authority, Pondicherry, in the existing vacancy

II

The **Senior Civil Judges** mentioned in Column (1) below, who have been ordered to be promoted as District Judges (Entry Level) on *ad hoc* basis, vide G.O.(D) No.225, Public (Special-A) Department, dated 11.6.2015, are ordered to be posted to the posts mentioned against their names in Column (2) below:

S.No	Name and Designation (1) <i>Thiru/Tmt./Selvi</i>	On promotion, ordered to be posted as (2)
1	K.SINGARAJ, Chief Judicial Magistrate, Tiruppur	Judge, Family Court, Srivilliputhur, in the existing vacancy
2	R.CHANDRAN, Additional Judicial Member, Sales Tax Appellate Tribunal, Coimbatore	Judge, Family Court, Dharmapuri, in the existing vacancy
3	A.PARAMARAJ, Registrar, State Consumer Disputes Redressal Commission, Chennai	Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Chennai, Chennai, in the existing vacancy
4	B.RAJAVEL, Chief Judicial Magistrate, Dindigul	Judge, Family Court, Sivagangai, in the existing vacancy
5	V.RAJASEKARAN, Chief Judicial Magistrate, Madurai	III Additonal District Judge, Pondicherry, vice Ms.S.MARY ANSELAM, to be

	transferred and posted as II Additional District Judge, Pondicherry
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S.No	Name and Designation (1) <i>Thiru/Tmt./Selvi</i>	On promotion, ordered to be posted as (2)
6	N.SIVATHANU, Sub Judge, Yanam	II Additional Principal Judge, Family Court, Chennai, vice Ms.R.KALAIMATHI, transferred
7	KJEYAKUMAR, Additional Chief Judicial Magistrate, Madurai	Judge, Family Court, Erode, vice Mr.G.ILANGOVAN, transferred
8	C.KUMARSARAVANAN, Chief Judicial Magistrate, Villupuram	Judge, Family Court, Pondicherry, in the existing vacancy
9	IRUSAN POONGUZHALI, Special Judge for trail of prevention of corruption act, Chennai	III Additional Principal Judge, Family Court, Chennai, vice Ms.S.GOMATHIJEYAM, transferred
10	R.VIJAYAKUMARI, Chief Judicial Magistrate, Pondicherry	Sessions Judge, Magalir Needhimandram, Salem, vice Ms.M.MARIYAYEE, transferred

The aforesaid Officers are informed that necessary Notification regarding their postings, will be issued to them, after obtaining Orders from the Government regarding their new posts/deputation/repatriation.

HIGH COURT, MADRAS
DATED: 26.08.2015

REGISTRAR GENERAL

To
All the Officers concerned